

ITEM NO.1714

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9073-9074/2021

THE STATE OF U.P. & ANR.

Petitioner(s)

VERSUS

VIJAY KUMAR @ PYARE LAL ETC.

Respondent(s)

(IA No. 206069/2022 - APPLICATION FOR PERMISSION)

Date : 04-09-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
[IN CHAMBER]

For Petitioner(s) Ms. Srishti Singh, AOR
Mr. Upendra Mishra, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Kartikeya Bhargava, AOR
Mr. Jasir Aftab, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter after two weeks'.

(MAMTA)
SENIOR PERSONAL ASSISTANT

(PREETHI T.C.)
COURT MASTER (NSH)